

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 526 of 2010

Monday, this the 21st day of June, 2010

CORAM:

Hon'ble Mr. Justice K. Thankappan, Judicial Member
Hon'ble Ms. K. Noorjehan, Administrative Member

Babu Thomas, S/o. V. T. Thomas, aged 52 years,
 Audit Officer (Commercial), Principal Pay & Accounts
 Office, Kavaratti (under orders of repatriation to O/o Accountant
 General (CA) Maharashtra), residing at Vettickal House,
 Venkurinji PO, Mukkoottuthara, Kottayam District,
 Kerala State, Pin – 686 510.

Applicant

(By Advocate – Mr. R. Sreeraj)

V e r s u s

1. Union of India, represented by its Secretary to Government of India, Ministry of Finance, Department of Expenditure, New Delhi.
2. The Senior Administrative Officer/CA-I, Office of the Comptroller and Auditor General of India, 9, Deen Dayal Upadhyay Marg, New Delhi-110 124.
3. The Comptroller and Auditor General of India, 9, Deen Dayal Upadhyay Marg, New Delhi – 110 124.
4. The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
5. The Principal Director (Commercial), Office of the Comptroller and Auditor General of India, 9, Deen Dayal Upadhyay Marg, New Delhi-110 124.

Respondents

(By Advocate – Mr. Rajesh for Mr. Sunil Jacob Jose, SCGSC)

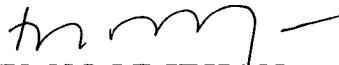
This application having been heard on 21.6.2010, the Tribunal on the same day delivered the following:

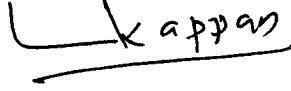


ORDER

By Hon'ble Mr. Justice K. Thankappan, Judicial Member -

Since the subsequent events modifying the order of transfer and posting of the applicant nullifies the question raised in this OA, the OA has become infructuous. If so, the Original Application is disposed of incorporating the fact that the order of transfer has been cancelled and the applicant has been re-posted at Trivandrum as per the order No. CA-I/Admn./87 dated 15.6.2010. No order as to costs.


(K. NOORJEHAN)
ADMINISTRATIVE MEMBER


(JUSTICE K. THANKAPPAN)
JUDICIAL MEMBER

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